

Notice

Advocates are requested to supply copies of paper books and interim/final orders passed by this Hon'ble Court along with fresh status of CACP No. 3/1998 "Vivek Sasrin V/s M/s Gulati Metal Udyog", CACP 15/1986 "N.K.Vij V/s Kamal Kapoor", CACP No. 18/1986 "Kamal Kapoor V/s N.K.Vij", CACP No. 04/1988, CACP No. 02/1994, ARB No. 5/2003 "International Building and Furnishing V/s Chairman-Cum-M.D, ARB No. 7/2003 "R.K.Manik V/s Hans Raj Yadav" and ARB No. 43-44/2005 "M/s Span Construction V/s National Building" to Reconstruction Cell with in a period of 15 days.

*C. S. H.*  
16/3/20

Assistant Registrar  
(Civil Revision Branch)

*A* 16/3/20